

COURT NO. 11
THE HONOURABLE MRS JUSTICE SUREPALLI NANDA

**To be heard on Friday the 16th day of October 2026 (AT 10:30 AM - HYBRID MODE) NOTE-For Registration -
<https://tshc.vconsol.com/register> For attending Court Proceedings - <https://tshc.vconsol.com/login>**

(MOTION LIST)					
SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR ADMISSION</u>					
1	CC/4992/2026	Manda Ashok Vs Sri. V. P. Goutham, IAS	S SRIDHAR		MEDCHAL- MALKAJGIRI
2	CC/5007/2026	P.Srinivas Vs Mr.Chandrashekar Reddy	J C FRANCIS		HYDERABAD
3	CC/5012/2026	G.C.Giddaiah @ Gideon Gadi Vs Srikanth,	P NAGENDRA REDDY		HYDERABAD
4	CC/5019/2026	Manapuri Srinivas Vs Dr.T.K. Sreedevi, IAS	S JAGADISH		JAGTIAL
5	CC/5029/2026 IA 1/2026(Stay Petition)	Mohammad Imam Pasha Vs Sri Rajeevagandhi Hanmanthu,	N HARI PRASAD		PEDDAPALLI
6	CC/5040/2026	Kavva Devendar Reddy, Vs Dr. T.K. Sreedevi, IAS,	THOOM SRINIVAS		SIDDIPET
7	CC/5053/2026	Bhanu Fish Seed Suppliers Vs Mr. Sandeep Kumar Sultania	PONNAM MAHESH BABU		KARIMNAGAR
8	CC/5083/2026	Chittiprolu Swapna Vs V.Srinivasulu	VENKATARAMANAI AH K		SURYAPET
9	CC/5106/2026	Rajath Kumar, Retd. IAS Vs Ms. Gunjan Soni	TIPPAVAJHALA SAIRAMYA PRANEETHA		HYDERABAD
10	CC/5140/2026	J. Krishna Reddy Vs Valluru Kranthi, IAS	KIRTHI TEJA KONDAVEETI		HYDERABAD
11	CC/5161/2026	S. Baloji Vs M. Dana Kishore Garu, I.A.S	CH GANESH		NALGONDA
12	CC/5176/2026 IA 1/2026(Dispense with Petition)	M/s Vyshnavi Fish Seed Farm Vs Sri Illambarthi.K, I.A.S	D L PANDU		NAGARKURN OOL
13	CRP/3237/2026 IA 1/2026(Condone Delay Petition)	Akoju Murali Vs Akoju Barna Chary,	ANIRUDH SADHU		KHAMMAM
14	CRP/3241/2026 IA 1/2026(Stay Petition)	Shaik Rajiya Begum Vs Shaik Ahmed Saidulu	KRISHNA PANTHANGI		KHAMMAM
15	CRP/3248/2026 IA 1/2026(Direction Petition)	APAC Financial Services Private Limited, Vs Rudrarapu Raja,	K S SUNEEL		KHAMMAM
16	CRP/3289/2026 IA 1/2026(Stay Petition)	Vasamalla Manohar Vijaya Raj Vs The Sub-Registrar-II,	VENUGOPAL REDDY GODDINDLA		KHAMMAM

17	CRP/3290/2026 IA 1/2026(Condone Delay in Rep) IA 2/2026(Stay Petition)	Nuthangi Shekhar Reddy (Died) Vs Potu Rahul Chowdary	D V SRINIVASA RAO		KHAMMAM
18	CRP/3300/2026 IA 1/2026(Stay Petition)	Burugadda Seshadri Siromani Vs Devabhakthirui Padma Sri	KONDAPALLI SYAM SUNDER		KHAMMAM
19	CRP/3314/2026 IA 1/2026(Condone Delay Petition) IA 2/2026(Stay Petition)	Vankudoth Deepla Vs Gandra Shyamsunder	MADIRAJU PRABHAKAR RAO		KHAMMAM
20	CRP/3332/2026 IA 1/2026(Stay Petition)	Nadipalli Prabhakar Rao Vs Chakka Murali Mohan Rao	P RAMA SHARANA SHARMA		KHAMMAM

ADMISSION (CIVIL SUPPLIES)

21	WP/34794/2026 IA 1/2026(Stay Petition)	Kamepally Saidulu Vs The State of Telangana	S VIJAYA PRASHANTH	GP FOR REVENUE	NALGONDA
22	WP/35096/2026 IA 1/2026(Direction Petition)	Sri Abhayanjaneya Sai Industries Vs The State of the Telangana	K VENUMADHAV	GP FOR CIVIL SUPPLIES	JAGTIAL
23	WP/35221/2026 IA 1/2026(Direction Petition)	Mohammad Zakir Maniyar Vs The State of Telangana	C SUNITHA KUMARI	GP FOR CIVIL SUPPLIES GP FOR HOME (R4)	SANGAREDD Y
24	WP/35288/2026 IA 1/2026(Direction Petition)	M/s. Sri Venkateswara Agro Industries Vs The State of the Telangana	K DURGA PRASAD	GP FOR CIVIL SUPPLIES	NIZAMABAD
25	WP/35356/2026 IA 1/2026(Direction Petition)	Sudhakar Bellamkonda Vs The State of Telangana,	BETHEPU DILEEP KUMAR	GP FOR CIVIL SUPPLIES GP FOR HOME (R5)	YADADRI BHUVANAGIRI
26	WP/35431/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	M/s. Yadadri Rice Industries Vs The State of Telangana	GUJJULA MADHUSUDAN	GP FOR CIVIL SUPPLIES GP FOR REVENUE (R2)	YADADRI BHUVANAGIRI
27	WP/35509/2026 IA 1/2026(Direction Petition)	M/s. V.P.Commercial, Vs The State of Telangana	SOMAVARAPU SATYANARAYANA	GP FOR CIVIL SUPPLIES GP FOR HOME (R6)	MANCHERIAL
28	WP/35531/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	M/s. Hanuman Agro Industries Vs State of Telangana	PASHAM MOHITH	GP FOR CIVIL SUPPLIES	MANCHERIAL
29	WP/35543/2026 IA 1/2026(Stay Petition)	Kotha Kista Reddy, Vs The State of Telangana	L V S NAGARAJU	GP FOR CIVIL SUPPLIES	WANAPARTH Y
30	WP/35645/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Srinivasa Rice Mill (Mill Code 176569) Vs The State of Telangana	K VENUMADHAV	GP FOR REVENUE	SIDDIPET
31	WP/35725/2026 IA 1/2026(Direction Petition)	A. Poshanna Vs The State of Telangana	B SHIVA RAM SHARMA	GP FOR CIVIL SUPPLIES	WANAPARTH Y

32	WP/35732/2026 IA 1/2026(Suspension Petition)	M/s Padmavathi Agro Industries Vs State of Telangana	PASHAM MOHITH	GP FOR CIVIL SUPPLIES	KAMAREDDY
<u>ADMISSION (AGRICULTURE)</u>					
33	WP/35734/2026 IA 1/2026(Suspension Petition)	M/s Maruthi Traders and Commission Agents Vs The State of Telangana	D MADHAVI	GP FOR AGRICULTURE	NIRMAL
<u>ADMISSION (FOOD)</u>					
34	WP/35714/2026 IA 1/2026(Suspension Petition)	M/s Charan Sai Trading Company, Vs THE STATE OF TELANGANA	D MADHAVI	GP FOR AGRICULTURE	RANGA REDDY
<u>ADMISSION (Finance and Planning)</u>					
35	WP/34849/2026 IA 1/2026(Direction Petition)	Kankanala Mounika, Vs The State of Telangana	HARI KISHAN KUDIKALA	GP FOR FINANCE PLANNING GP FOR REVENUE (R3)	KARIMNAGAR
36	WP/35293/2026 IA 1/2026(Direction Petition)	Podiseti Ramanadham Vs The State of Telangana	ALLAM RAMESH	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR REVENUE (R2) GP FOR FINANCE PLANNING (R4)	MAHABUBAB AD
<u>ADMISSION (TRANSPORT)</u>					
37	WP/35503/2026 IA 1/2026(Direction Petition)	Abdulla Shaik, Vs The State of Telangana	CH RAVINDER	GP FOR TRANSPORT	RANGA REDDY
<u>ADMISSION (WOMEN & CHILD WELFARE)</u>					
38	WP/35407/2026 IA 1/2026(Suspension Petition)	Busireddy Sai Sandeep Reddy Vs The State of Telangana,	HEMEKARI GOURI SHANKAR	GP FOR WOMEN DEV CHILD WELFARE GP FOR REVENUE (R2)	RANGA REDDY
39	WP/35418/2026 IA 1/2026(Direction Petition)	Smt.Nadulapuram Nagamani Vs The State of Telangana	KASIREDDY MOHAN CHANDRA HAS	GP FOR WOMEN DEV CHILD WELFARE	SANGAREDD Y
<u>ADMISSION (FISHERIES)</u>					
40	WP/35421/2026 IA 1/2026(Direction Petition)	M/s. MSR AQUA Pvt Ltd (Unit- H) Vs State of Telangana	M VIDYAVATHI	GP FOR FISHERIES GP FOR FINANCE PLANNING (R3)	HYDERABAD
41	WP/35524/2026 IA 1/2026(Direction Petition)	M/s Sri Sai Fish Seed Farm Vs The State of Telangana	D L PANDU	GP FOR ANIMAL HUSBANDARY	WARANGAL
<u>FOR APPEARANCE</u>					
42	CC/2473/2025 WP/3135/2015	Rekha Nageswar, Vs Sri.Abdul Hameed, I.A.S.,	P RAVI SHANKER	GP FOR REVENUE	SIDDIPET ORDER DT 12/6/2026 RR 1TO 3 NOTICE SENT BY SPEEDPOST NOT YET RETD.
43	WP/3135/2015 IA 1/2026(Review Petition) IA 2/2026(Stay Petition)	REKHA NAGESHWAR Vs THE STATE OF TELANGANA, REPRESENTED BY ITS SECRETARY	B NARAYANA REDDY	GP FOR REVENUE	- VAKALATH FILED BY M/S. BOMMINENI VIVEKANAND A FOR PETITIONERS PP 1 TO 4 AND 7 (REVIEW)

FOR ORDERS

44	WP/23108/2025 IA 1/2025(Direction Petition) IA 2/2025(Direction Petition) IA 1/2026(Vacate Stay Petition)	Smt. Dongari Uma Devi Vs The State of Telangana	ALETI SRINIVAS	GP FOR STAMPS AND REGISTRATION DHANA LAKSHMI TALLAPALEM (R13) PONNAM MAHESH BABU (R12) PONNAM MAHESH BABU PUSHADAPU SUBBA RAO (R10) GP FOR MCPL ADMN URBAN DEV (R6) DEEPESH BAHADUR (R7) PUSHADAPU SUBBA RAO (R9) PONNAM MAHESH BABU (R16) PUSHADAPU SUBBA RAO (R8) PONNAM MAHESH BABU (R11) PONNAM MAHESH BABU (R15)	MEDCHAL- MALKAJGIRI
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ADMISSION (CIVIL SUPPLIES)

45	WP/34097/2026 IA 1/2026(Direction Petition)	M/s. Sri Ramanjaneya Agro Industries, Vs State of Telangana,	K DURGA PRASAD	GP FOR CIVIL SUPPLIES K DEVENDER (SC FOR CIVIL SUPPLIES CORP) (R2)	NIZAMABAD
46	WP/34287/2026 IA 1/2026(Direction Petition)	M/S. Sri Santhoshimatha Binny Rice Mill Vs The State of Telangana,	VENKATARAMANAIAH K	GP FOR CIVIL SUPPLIES	SURYAPET
47	WP/34317/2026 IA 1/2026(Direction Petition)	M/s. Sri Kanaka Durga Paraboiled Rice Mill Vs The State of Telangana	K VENUMADHAV	GP FOR CIVIL SUPPLIES	MAHABUBNA GAR
48	WP/34482/2026 IA 1/2026(Direction Petition)	M/s. Sri Sai Datta Rice Industries, Vs State of Telangana	K DURGA PRASAD	GP FOR CIVIL SUPPLIES	NIZAMABAD
49	WP/34505/2026 IA 1/2026(Direction Petition)	Sri Vidya Agro Industries, Mill Code (175953) Vs The State of Telangana	K VENUMADHAV	GP FOR CIVIL SUPPLIES	MEDAK
50	WP/34679/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Sri Srinivasa Rice Mill Vs The State of Telangana	K VENUMADHAV	GP FOR CIVIL SUPPLIES	KHAMMAM
51	WP/34686/2026 IA 1/2026(Direction Petition)	Nakka Venkateswara Rao, Vs The State of Telangana.,	P V VENKATA RAVI SANKAR	GP FOR CIVIL SUPPLIES GP FOR REVENUE (R2)	KHAMMAM
52	WP/34702/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	M/s. Suraksha Traders (Mill Code-43151) Vs The State of Telangana	K VENUMADHAV	GP FOR CIVIL SUPPLIES	WANAPARTH Y
53	WP/34706/2026 IA 1/2026(Direction Petition)	Sri Raja Rajeshwari Binny Modern Paraboiled Rice Mill (Mill Code-17054), Vs The State of Telangana,	K VENUMADHAV	GP FOR CIVIL SUPPLIES	MEDAK
54	WP/34723/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	Uday Industries Vs The State of Telangana	K VENUMADHAV	GP FOR CIVIL SUPPLIES	NALGONDA
55	WP/34745/2026 IA 1/2026(Direction	M/s. Sri Sai Agro Industries, Vs	K VENUMADHAV	GP FOR CIVIL SUPPLIES	MEDAK

	Petition)	The State of Telangana,			
56	WP/34800/2026 IA 1/2026(Direction Petition)	M/s. Sri Shiva Sai Binny Rice Mill (Mill Code 176003) Vs The State of Telangana	K VENUMADHAV	GP FOR CIVIL SUPPLIES	MEDAK
57	WP/34801/2026 IA 1/2026(Direction Petition)	Sainath, Industries Vs The State of Telangana,	K VENUMADHAV	GP FOR CIVIL SUPPLIES	MEDAK
58	WP/34822/2026 IA 1/2026(Direction Petition)	M/s. Gayathri Agro Tech Para boiled Rice Mill (Mill Code 43088) Vs The State of Telangana	K VENUMADHAV	GP FOR CIVIL SUPPLIES	WANAPARTH Y
59	WP/35168/2026 IA 1/2026(Suspension Petition) IA 2/2026(Suspension Petition) IA 3/2026(Direction Petition)	M/s ASR Industries Parboiled and Rice Mill Vs The State of Telangana,	GUJJULA MADHUSUDAN	GP FOR CIVIL SUPPLIES GP FOR STAMPS AND REGISTRATION (R2)	SURYAPET
60	WP/35181/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	M/s. Sri Laxmi Narasimha Swamy Industries PBI (Mill Code. 177433) Vs The State of Telangana	K VENUMADHAV	GP FOR CIVIL SUPPLIES	NAGARKURN OOL
61	WP/35236/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition)	M/s. Sri Laxmi Narayana Agro Industries (Mill Code - 176737) Vs The State of Telangana	K VENUMADHAV	GP FOR CIVIL SUPPLIES	NAGARKURN OOL
<u>ADMISSION (ENDOWMENTS)</u>					
62	WP/33436/2026 IA 1/2026(Permission Petition)	Land Acquisition Officer cum Revenue Divisional Officer Vs The State of Telangana	ADDL ADVOCATE GENERAL	GP FOR ENDOWMENTS	RANGA REDDY
63	WP/34826/2026 WP/34765/2026	Om Prakash Tawry Vs The State of Telangana	AADESH VARMA		HYDERABAD
64	WP/34765/2026 IA 1/2026(Suspension Petition)	GOVIND RATHI, Vs THE STATE OF TELANGANA,	VEDULA CHITRALEKHA	GP FOR ENDOWMENTS	HYDERABAD
<u>ADMISSION (STAMPS AND REGISTRATION)</u>					
65	WP/34932/2023 IA 1/2023(Direction Petition) IA 2/2023(Direction Petition) IA 3/2023(Direction Petition)	Subash Chandra Bose Goud Vs State of Telangana	NIKUNJ DUGAR	GP FOR STAMPS AND REGISTRATION SUBRAHMANYAM KURELLA (R5)	MEDCHAL- MALKAJGIRI
<u>ADMISSION (Forest)</u>					
66	WP/35575/2026 IA 1/2026(Direction Petition)	Smt. Vasantha Vs The State of Telangana	VISHAL KUMAR JAIN	GP FOR FORESTS	RANGA REDDY
<u>ADMISSION (Finance and Planning)</u>					
67	WP/30003/2026 IA 1/2026(Direction Petition)	Kondi Narayana Reddy Vs The State of Telangana	THOOM SRINIVAS	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR FINANCE PLANNING (R4)	RAJANNA SIRCILLA
68	WP/30050/2026	Pantham Ramachandram,	THOOM SRINIVAS	GP FOR EDUCATION	KARIMNAGAR

	IA 1/2026(Direction Petition)	Vs The State of Telangana		A YADAVA REDDY(SC FOR TSEWIDC) (R3) GP FOR FINANCE PLANNING (R4)	
69	WP/32210/2026 IA 1/2026(Direction Petition)	M/S.HSR Infra Projects Vs The State of Telangana	DHANA LAKSHMI TALLAPALEM	GP FOR FINANCE PLANNING	HYDERABAD
70	WP/33958/2026 IA 1/2026(Direction Petition)	Sri. K. Narasimha Rao Vs The State of Telangana	YEMMIGANUR SOMA SRINATH REDDY	GP FOR FINANCE PLANNING D RAVI KUMAR (SC FOR TG POLICE HOUSING CORPTION) (R4) GP FOR HOME (R2) D RAVI KUMAR (SC FOR TG POLICE HOUSING CORPTION) (R3) D RAVI KUMAR (SC FOR TG POLICE HOUSING CORPTION) (R5)	HYDERABAD
71	WP/33963/2026 IA 1/2026(Direction Petition)	Sri. K. Narasimha Rao Vs The State of Telangana,	YEMMIGANUR SOMA SRINATH REDDY	GP FOR FINANCE PLANNING GP FOR AGRICULTURE (R2)	HYDERABAD
72	WP/34511/2026 IA 1/2026(Direction Petition) WP/34591/2026 WP/34628/2026 WP/34638/2026 WP/34661/2026	Sri Krishna Murthy Bugga Vs State of Telangana	BOMMERA RAHUL KUMAR	GP FOR FINANCE PLANNING GP FOR IRRI AND COMM AREA DEV (R3)	YADADRI BHUVANAGIRI
73	WP/34591/2026 IA 1/2026(Direction Petition)	M/S SSR CREST ENGINEERS AND CONSTRUCTIONS LTD., Vs THE STATE OF TELANGANA	AKULA HARITHA	GP FOR ROADS BUILDINGS GP FOR FINANCE PLANNING (R2)	MAHABUBNA GAR
74	WP/34628/2026 IA 1/2026(Direction Petition)	KANCHARAKUNTLA SRINIVAS REDDY Vs THE STATE OF TELANGANA,	RAMAVARAM CHANDRASHEKAR REDDY	GP FOR FINANCE PLANNING GP FOR ROADS BUILDINGS (R2)	WARANGAL
75	WP/34638/2026 IA 1/2026(Direction Petition)	A.UMARANI Vs THE STATE OF TELANGANA	P U BHASKARA RAO	GP FOR FINANCE PLANNING GP FOR SERVICES II (R2)	NAGARKURN OOL
76	WP/34661/2026 IA 1/2026(Direction Petition)	A.UMARANI, Vs THE STATE OF TELANGANA,	P U BHASKARA RAO	GP FOR FINANCE PLANNING GP FOR MCPL ADMN URBAN DEV (R2)	NAGARKURN OOL
<u>ADMISSION (ROADS & BUILDINGS)</u>					
77	WP/32329/2026 IA 1/2026(Direction Petition)	M/S.HSR Infra Projects., Vs The State of Telangana,	DHANA LAKSHMI TALLAPALEM	GP FOR FINANCE PLANNING GP FOR ROADS BUILDINGS (R2)	RANGA REDDY
<u>ADMISSION (WOMEN & CHILD WELFARE)</u>					
78	WP/21807/2026 IA 1/2026(Suspension Petition) IA 2/2026(Vacate Stay Petition)	Kumari. D. Kavya Vs State of Telangana	KALEKAR SUNEEL KUMAR	GP FOR WOMEN DEV CHILD WELFARE BANDAR SRIKANTH VLADIMEER KHATOON (R9) GP FOR HOME (R3) VLADIMEER KHATOON (R10) GP FOR MCPL ADMN URBAN DEV (R2) GP FOR REVENUE (R6)	MAHABUBNA GAR
79	WP/31588/2026 IA 1/2026(Direction Petition)	Kasarapu Saritha Vs The State of Telangana	RAGHU GURRAM	GP FOR WOMEN DEV CHILD WELFARE ADDL ADVOCATE GENERAL (R1) B KAVITHA YADAV (Sr SC FOR CENTRAL GOVT) (R7) D UTTEJ GOUD (R12) D UTTEJ GOUD (R11)	JAGTIAL

ADMISSION (FISHERIES)

80	WP/33346/2024 IA 1/2024(Suspension Petition)	Potharam Fishermen Cooperative Society Vs The State of Telangana	PENUBALLI RAMESH BABU	GP FOR FISHERIES P VIJAYA LAKSHMI (R4)	JAGTIAL
81	WP/33520/2025 IA 1/2025(Direction Petition)	Maturi Yadaiah Vs The State of Telangana	P VIJAYA LAKSHMI	GP FOR FISHERIES	YADADRI BHUVANAGIRI
82	WP/34084/2026 IA 1/2026(Direction Petition)	M/s. Sri Vijaya Lakshmi Agencies Vs The State of Telangana	YAJUR PUTTA	GP FOR FISHERIES GP FOR FINANCE PLANNING (R2)	HYDERABAD
83	WP/34619/2026 IA 1/2026(Direction Petition) WP/34796/2026	Burri Sundara Rama Raju Vs The State of Telangana,	ANUGANTI PRANEETH	GP FOR REVENUE	RANGA REDDY
84	WP/34796/2026 IA 1/2026(Direction Petition)	M/S.SREE VARSHINI FISH SEED FARM Vs THE STATE OF TELANGANA	LAKKADI DAYAKER REDDY	GP FOR ANIMAL HUSBANDARY	KUMURAM BHEEM ASIFABAD

ADMISSION (INFORMATION TECHNOLOGY)

85	WP/34808/2026 IA 1/2026(Stay Petition)	Kodaganti Naresh Vs The State of Telangana	BETHI VENKATESWARLU	GP FOR INFORMATION TECHNOLOGY GP FOR REVENUE (R3)	NIRMAL
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COURT NO. 11**THE HONOURABLE MRS JUSTICE SUREPALLI NANDA****To be heard on Friday the 16th day of October 2026 (AFTER MOTION LIST)****(DAILY LIST)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
<u>FOR APPEARANCE</u>					
86	CC/1042/2026 IA 1/2026(Dispense with Petition) IA 2/2026(DELETION PETITION) IA 3/2026(Permission Petition)	B. Anil Kumar Vs Sri C.V. Anand, IPS	J SUDHEER	Government Pleader for Services (Home)	HYDERABAD Order dt 8/9/26 RR-1 to 3) Notice served
<u>FOR COMPLIANCE</u>					
87	CC/410/2021	Md. Hayathuddin Vs Sri. S. Padmakar	CH RAVI KUMAR	THE ADVOCATE GENERAL MARUTHI JADHAV (R2)	MEDAK
88	CC/1400/2021	Battula Yadaiah Vs D. Amoy Kumar	PADALA PRAVIN KUMAR	GP FOR REVENUE	RANGA REDDY RR_1 and 2) Notice sent by SPAD not yet returned
89	CC/1772/2023	Kata Sudha Vs Shri Dasharath	T BALA MOHAN REDDY	GP FOR REVENUE GP FOR LAW LEGISLATIVE AFFAIRS (R2)	SANGAREDDY RR-1&2 NOTICE SENT THROUGH DJ SANGA REDDY DIST AT SANGA REDDY AND BY RPAD.
90	CC/662/2024	Vagvala Vekata Satyanarayana Vs Sri J. Srikanth Reddy	J PRADEEP KIRAN	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
91	CC/411/2025	Koilkonda Kalpana Vs Smt.Valluru Kranthi	RAMESH KADARI	GP FOR SERVICES I	SANGAREDDY
92	CC/3655/2025	B. Sunkamma Vs Sri. Anudeep Durishetty	KIRAN PALAKURTHI	GP FOR REVENUE	HYDERABAD Order dt 21/8/26 RR 1 & 2 Notice sent by SPAD not yet returned
93	CC/311/2026 IA 1/2026(Dispense with Petition) IA 2/2026(Dispense with Petition) IA 3/2026(Dispense with Petition)	Smt.Waheed Unnisa Vs Dr.G.E.CH. Vidya Sagar	SRIKANTH HARIHARAN	ADDL ADVOCATE GENERAL	RANGA REDDY Order dt 21/8/26 SR Notice sent by SPAD not yet returned
94	CC/1172/2026	MD. Abdul Rahaman Vs Sri V. RAJESHWAR	ARVIND KUMAR KATA	ADDL ADVOCATE GENERAL	MAHABUBABAD
95	CC/1173/2026	Alladi Saibabu Vs Sri R. Satish Kumar	CH RAVI KUMAR	GP FOR FORESTS	WARANGAL
96	CC/2287/2026	Smt A Kameshwari Vs	BONDEMPALLY RAMULU	K.R KOTESWERA RAO(SR SC FOR CANTONMENT)	HYDERABAD

Sri Aravind Kumar (IDES)

97	CC/3341/2026 IA 1/2026(Dispense with Petition)	M/s Excel Sports Vs Sri. Sandeep Kumar Sultania, IAS	BOMMERA RAHUL KUMAR	GP FOR FINANCE PLANNING BHANO THU HUSSAIN (R3)	HYDERABAD
98	CC/3342/2026	M/s Excel Sports Vs Sri. Sandeep Kumar Sultania, IAS	BOMMERA RAHUL KUMAR	GP FOR FINANCE PLANNING BHANO THU HUSSAIN (R3)	HYDERABAD
99	CC/3400/2026	M/s Excel Sports Vs Sri. Sandeep Kumar Sultania, IAS	BOMMERA RAHUL KUMAR	GP FOR FINANCE PLANNING S BHOOPAL REDDY (SC FOR STATE RESIDENTIAL EDUCATIONAL SOCIETY) (R3)	HYDERABAD

FOR HEARING

100	WP/3638/2013 IA 1/2013(WPMP 4521/2013)(Direction Petition) IA 1/2024(L R Petition) IA 1/2026(Direction Petition)	Thatipalli Satyam, (Died as per LRs P2 and P3) Vs Government of Andhra Pradesh,	N V ANANTHA KRISHNA	GP FOR ENDOWMENTS C H SATISH KUMAR (R59)	KHAMMAM
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ADMISSION

101	CC/3743/2025	G. Kanakaiah Vs Dr. Buddhaprakash Jyothi	A MALAHAR RAO	GP FOR SERVICES III (R5) GP FOR SERVICES III (R4) GP FOR SERVICES III (R2)	KARIMNAGAR
102	CC/1603/2026 IA 1/2026(Direction Petition)	P.Venkata Ramana Vs N. Sridhar	K V R PRASAD		WARANGAL RR-1,2 and 5) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger and by Speed Post not yet returned RR-3 and 4) Notice sent through District Judge, Warangal District by Speed post and by SPAD not yet returned
103	CC/2359/2026 IA 1/2026(L R Petition) IA 2/2026(L R Petition) IA 3/2026(Dispense with Petition)	K. Ashok Kumar Vs Smt. D. Divya, IAS	UDAY KUMAR KUKKADAPU	ADDL ADVOCATE GENERAL	KARIMNAGAR RR-1 and 2) Notice served
104	CC/3115/2026	V.Paripurna Chary, Vs Smt. Shikha Goel	G V L MURHTY	Government Pleader for Services (Home)	HYDERABAD RR-1 to 3) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger and by RPAD not yet returned
105	CC/3785/2026 IA 1/2026(Suspension Petition)	D. Kamalakanth Vs Sri Prateek Jain, I.A.S	P V KRISHNAIAH	GP FOR SERVICES I	NARAYANPET

106	CC/3863/2026	M/s. R.V.R - SAI PRANAV - RNC (JV) Vs Dr. Jyoti Buddha Prakash, IAS	LAKSHMIKANTH REDDY DESAI	P SRI HARSHA REDDY (SC FOR SINGARENI COLLIERIES CO LTD) (R4)	HYDERABAD
107	CC/4060/2026	K.Brahmaiah Vs Sri Sandeep Kumar Sultania IAS	M SRIKANTH		MANCHERIAL RR1 & 2 Notice sent through the chief judge, city civil court, hyd by spl messenger and SPAD not yet returned
108	CC/4520/2026	M/S.HSR Infra Projects Vs Sri Sandeep Kumar Sultania, IAS	A PAVANKUMAR	KANDULA SWATHI (R4) GP FOR ROADS BUILDINGS (R2) KANDULA SWATHI (R3)	KAMAREDDY
109	CC/4541/2026	P. Raheem Vs Sri . Rizwan Bhasha Shaik,I.A.S.,	RANGARAJULA RAJASEKHARA RAO	GP FOR SERVICES II	JOGULAMBA GADWAL
110	CC/4542/2026	R. Sudhakar Vs Sri. Y.Nagi Reddy I.P..S	R. PRABHAKAR	CHANDRA SEKHAR N (SC FOR TSRTC ZONE 2) (R2)	HANUMAKONDA
111	CC/4545/2026	Avagadda Venkata Ramana Vs Sandeep Kumar Sultania, IAS	C B ADARSH KUMAR		BHADRADRI KOTHAGUDE M
112	CC/4609/2026	P. Kavita @ Kavita Avote Vs M. Suresh	BAGLEKAR AKASH KUMAR		HYDERABAD
113	CC/4616/2026	Rachamalla Pushpalatha, Vs Sri Sandeep Kumar	P U BHASKARA RAO		RANGA REDDY
114	CC/4617/2026	M/s. Jayee Solutions, Vs Dr. Yogita Rana, IAS,	P U BHASKARA RAO	A YADAVA REDDY(SC FOR TSEWIDC) (R6)	HYDERABAD
115	CC/4674/2026	Kola Ravinder Vs Smt. Shailaja Ramaiyer, IAS	K AMRITH RAJ	ADDL ADVOCATE GENERAL	JAGTIAL
116	CC/4696/2026 IA 1/2026(Dispense with Petition)	Sri. Bhukya Mothilal Vs Sri. Santosh B. M, (IAS)	MIRZA NISAR AHMED BAIG	ADDL ADVOCATE GENERAL	WARANGAL
117	CC/4698/2026	Gaffar Bhanu Vs Sri Sabyasachi Ghosh, IAS	MUSTAFA BASITH		HYDERABAD

ADMISSION (CIVIL SUPPLIES)

118	WP/7705/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Direction Petition) IA 5/2026(Implead Petition) WP/7709/2026 WP/7731/2026 WP/7733/2026 WP/7758/2026 WP/7782/2026 WP/7787/2026 WP/7794/2026 WP/7836/2026	M/s Vajeed Raw Rice Mill Industries Vs State of Telangana	KANUMURI KALYANI	GP FOR CIVIL SUPPLIES GP FOR REVENUE (R2) Apoorva Bantula	PEDDAPALLI
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119	WP/7709/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Direction Petition) IA 5/2026(Implead Petition)	M/S SALAM INDUSTRIES RAW RICE MILL Vs STATE OF TELANGANA	KANUMURI KALYANI	GP FOR REVENUE Apoorva Bantula	PEDDAPALLI
120	WP/7731/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Direction Petition) IA 5/2026(Implead Petition)	M/S.TULASI MODERN RICE MILL Vs STATE OF TELANGANA	KANUMURI KALYANI	GP FOR CIVIL SUPPLIES GP FOR REVENUE (R2) C SRI HARI PRASAD	PEDDAPALLI
121	WP/7733/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Direction Petition) IA 5/2026(Implead Petition)	M/S. SAI SURYA TRADERS Vs STATE OF TELANGANA	KANUMURI KALYANI	GP FOR CIVIL SUPPLIES SYED INTEQUAB E ALAM SHANAWAZ	PEDDAPALLI
122	WP/7758/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition)	M/S VIJAYASHREE INDUSTRIES Vs STATE OF TELANGANA	KANUMURI KALYANI	GP FOR CIVIL SUPPLIES Apoorva Bantula	PEDDAPALLI
123	WP/7782/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Implead Petition)	M/S SRI SAI INDUSTRIES Vs STATE OF TELANGANA	KANUMURI KALYANI	GP FOR CIVIL SUPPLIES GP FOR REVENUE (R2) Apoorva Bantula	PEDDAPALLI
124	WP/7787/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Direction Petition) IA 5/2026(Implead Petition)	M/S SRI RAMA AGRO INDUSTRIES, Vs STATE OF TELANGANA,	KANUMURI KALYANI	GP FOR CIVIL SUPPLIES SYED INTEQUAB E ALAM SHANAWAZ	PEDDAPALLI
125	WP/7794/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition) IA 4/2026(Direction Petition) IA 5/2026(Implead Petition)	M/S SRR RICE MILL INDUSTRIES Vs STATE OF TELANGANA	KANUMURI KALYANI	GP FOR CIVIL SUPPLIES GP FOR REVENUE (R2) Apoorva Bantula	PEDDAPALLI
126	WP/7836/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Implead Petition)	M/S. LAKSHMI INDUSTRIES Vs STATE OF TELANGANA,	KANUMURI KALYANI	GP FOR CIVIL SUPPLIES GP FOR REVENUE (R2) K DEVENDER (SC FOR CIVIL SUPPLIES CORP)	PEDDAPALLI

IA 4/2026(Direction
Petition)
IA 5/2026(Implead
Petition)

127	WP/28202/2026 IA 1/2026(Direction Petition)	M/s. Sri Sai Srinivas AA Industries, Vs State of Telangana,	K DURGA PRASAD	GP FOR CIVIL SUPPLIES	NIZAMABAD
128	WP/31744/2026 IA 1/2026(Direction Petition) IA 2/2026(Amendment Petition)	M/s. Sri Balaji Rice Industries Vs The State of Telangana,	K RATHANGA PANI REDDY	GP FOR CIVIL SUPPLIES GP FOR REVENUE (R3)	NAGARKURN OOL
129	WP/34102/2026 IA 1/2026(Direction Petition)	M/s. MJM Industries Vs State of Telangana	K DURGA PRASAD	GP FOR CIVIL SUPPLIES K DEVENDER (SC FOR CIVIL SUPPLIES CORP) (R2)	NIZAMABAD
130	WP/34324/2026 IA 1/2026(Suspension Petition)	M/s. Siddeshwara Modern Rice Mill Vs The State of Telangana	RAVI CHANDRA BEJJARAM	GP FOR CIVIL SUPPLIES	NIRMAL
131	WP/35191/2026 IA 1/2026(Suspension Petition)	Pothu Shabareesh Vs The State of Telangana	K AMRITH RAJ	GP FOR CIVIL SUPPLIES	BHADRADRI KOTHAGUDE M

ADMISSION (ENDOWMENTS)

132	WP/33313/2026 IA 1/2026(Suspension Petition) IA 2/2026(Direction Petition)	MATIKE GOWRI SHANKER, Vs The State of Telangana	SRINIVASA MURTHY CHEEDELLA	GP FOR ENDOWMENTS	HYDERABAD
133	WP/35219/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition) IA 3/2026(Direction Petition)	Sri Syed Basheer Vs The State of Telangana	SHAIK SAADATH SIDDIQUI	GP FOR ENDOWMENTS	RANGA REDDY

ADMISSION (STAMPS AND REGISTRATION)

134	WP/10495/2025 IA 1/2025(Suspension Petition)	A. Shekhar Babu Vs The State of Telangana	M A K MUKHEED	GP FOR STAMPS AND REGISTRATION	RANGA REDDY
135	WP/37522/2025 IA 1/2025(Direction Petition) IA 1/2026(Implead Petition) IA 2/2026(Direction Petition)	Smt. Bhupathi Rukkamma Vs The State of Telangana	S P UDAY KUMAR	GP FOR STAMPS AND REGISTRATION G SUNDARESAN	MEDCHAL- MALKAJGIRI

ADMISSION (AGRICULTURE)

136	WP/34484/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	Yarrow Farms Vs The State of Telangana	CH VENKAT RAMAN	GP FOR AGRICULTURE	HYDERABAD
137	WP/35147/2026 IA 1/2026(Direction Petition)	Basith Khan Vs The State of Telangana	MOHD HAROON	GP FOR AGRICULTURE GP FOR REVENUE (R2)	HYDERABAD

ADMISSION (Forest)

138	WP/27010/2026 IA 1/2026(Direction Petition)	Meer Sabir Ali Vs The State of Telangana	KONDADI AJAY KUMAR	GP FOR FORESTS GP FOR REVENUE (R3)	KUMURAM BHEEM ASIFABAD
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139	WP/31184/2026 IA 1/2026(Direction Petition)	Moulkar Vittal@ Vittu Vs The State of Telangana	MUNUGA SATEESH	GP FOR FORESTS	KUMURAM BHEEM ASIFABAD
<u>ADMISSION (FOOD)</u>					
140	WP/31243/2026 IA 1/2026(Direction Petition)	Katta Hemambuja, Vs The State of Telangana,	YEMMIGANUR SOMA SRINATH REDDY	GP FOR AGRICULTURE GP FOR LAND ACQUISITION (R6) GP FOR REVENUE (R8)	RANGA REDDY
<u>ADMISSION (Finance and Planning)</u>					
141	WP/32524/2026 IA 1/2026(Direction Petition)	Sri N. Kondal Reddy Vs The State of Telangana,	D MADHAVA RAO	GP FOR PANCHAYAT RAJ RURAL DEV GP FOR SERVICES III (R2)	MEDCHAL- MALKAJGIRI
142	WP/33676/2026 IA 1/2026(Direction Petition)	M/s. S L N S Associates Vs The State of Telangana	RAVI GADEELA	GP FOR FINANCE PLANNING GP FOR SOCIAL WELFARE (R2)	HYDERABAD
<u>ADMISSION (TRANSPORT)</u>					
143	WP/12898/2026	Mr. Dipesh Chandulal Patel Vs The State of Telangana	TRIVEDI SAILESH KUMAR SURYA KANT	GP FOR TRANSPORT	HYDERABAD
144	WP/28266/2026 IA 1/2026(Direction Petition)	Shaik Sajeed Vs The Special Chief Secretary to Government (Transport, R and B Department)	MD NAZEERUDDIN KHAN	GP FOR TRANSPORT	HYDERABAD
145	WP/30782/2026 IA 1/2026(Direction Petition)	Perasani Srinesh Vs The State of Telangana	KADARU PRABHAKAR RAO	GP FOR TRANSPORT	KHAMMAM
<u>ADMISSION (ROADS & BUILDINGS)</u>					
146	WP/33723/2026 IA 1/2026(Direction Petition)	T.Prabhakara Reddy Vs The State of Telangana,	DHANA LAKSHMI TALLAPALEM	GP FOR ROADS BUILDINGS	RAJANNA SIRCILLA
147	WP/33869/2026 IA 1/2026(Direction Petition)	T. Prabhakara Reddy Vs The State of Telangana	DHANA LAKSHMI TALLAPALEM	GP FOR ROADS BUILDINGS	RANGA REDDY
<u>FOR EXTENSION OF INTERIM ORDERS</u>					
148	WP/32717/2025 IA 1/2025(Direction Petition) IA 1/2026(Extension Petition)	G. Vijayamma Vs The State of Telangana,	M DAMODAR REDDY	GP FOR REVENUE GP FOR HOME (R4) KAMASANI SUDHAKAR REDDY (R3)	MAHABUBNA GAR
149	WP/7660/2026 IA 1/2026(Stay Petition) IA 2/2026(Extension Petition) WP/7741/2026 WP/7748/2026	M/S. Ramlaxman Parboiled Rice pvt Ltd Vs The State of Telangana	VENKATARAMANAIAH K	GP FOR CIVIL SUPPLIES GP FOR REVENUE (R3)	NALGONDA
150	WP/7741/2026 IA 1/2026(Stay Petition)	M/S. KANAKAMAHALAXMI PARBOILED RICE PVT LTD Vs THE STATE OF TELANGANA	VENKATARAMANAIAH K	GP FOR CIVIL SUPPLIES	NALGONDA
151	WP/7748/2026 IA 1/2026(Stay Petition)	M/S. GOUTHAMI PARBOILED RICE PVT LTD Vs THE STATE OF TELANGANA	VENKATARAMANAIAH K	GP FOR CIVIL SUPPLIES GP FOR REVENUE (R3)	NALGONDA
152	WP/22809/2026 IA 1/2026(Direction Petition) WP/24140/2026	Bandi Anil Vs The State of Telangana	NARESH KUMAR GORIGE	THE ADVOCATE GENERAL T SRIKANTH REDDY (R4) CH SATISH KUMAR (SC FOR ENDOWMENTS) (R3)	YADADRI BHUVANAGIRI
153	WP/24140/2026 IA 1/2026(Direction	ANNALDAS VENKATESH, Vs	SRINIVASA MURTHY CHEEDELLA	THE ADVOCATE GENERAL	YADADRI BHUVANAGIRI

	Petition) IA 2/2026(Direction Petition) IA 3/2026(Vacate Stay Petition)	THE STATE OF TELANGANA			
154	WP/27530/2026 IA 1/2026(Direction Petition) IA 2/2026(Direction Petition)	M/s. Kapa Rama Lakshamma Memorial Spiritual Educational Society Vs The State of Telangana	KOTHAPALLI SAI SRI HARSHA	GP FOR ENDOWMENTS GP FOR REVENUE (R2) GP FOR HOME (R6)	BHADRADRI KOTHAGUDE M

PART-HEARD

155	WP/26353/2025 IA 1/2025(Direction Petition) WP/9842/2026 WP/9886/2026 WP/13213/2025 WP/17403/2026 WP/23894/2026 WP/26370/2025 WP/26848/2025 WP/26855/2025 WP/27039/2025 WP/27040/2025 WP/27187/2025 WP/27227/2025 WP/27765/2025 WP/27804/2025 WP/27818/2025 WP/28857/2025 WP/29066/2025 WP/29405/2025 WP/29483/2025 WP/31703/2025 WP/31715/2025 WP/34155/2025 WP/40246/2025	Dharavath Vinod Kumar Vs The State of Telangana	SAMEER ANURAG JESHTADI	GP FOR HOME GP FOR WOMEN DEV CHILD WELFARE (R5) GP FOR WOMEN DEV CHILD WELFARE (R6) GP FOR WOMEN DEV CHILD WELFARE (R2) G SAMPADA (SC FOR CENTRAL GOVT) (R4)	RANGA REDDY
156	WP/13213/2025 IA 1/2025(Direction Petition)	AMALADASU RUDRA MURTHY Vs THE CHILD DEVELOPMENT PROJECT OFFICER	KARUNAKAR REDDY	GP FOR WOMEN DEV CHILD WELFARE B MADHAVI (R7) GP FOR HOME (R6) B MADHAVI (R9)	BHADRADRI KOTHAGUDE M
157	WP/26370/2025 IA 1/2025(Direction Petition)	G. SAMPATH Vs THE STATE OF TELANGANA	SAMEER ANURAG JESHTADI	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R8) GP FOR HOME (R3) B KAVITHA YADAV (Sr SC FOR CENTRAL GOVT) (R4)	RANGA REDDY
158	WP/26848/2025 IA 1/2025(Suspension Petition)	BAYYA SAIDULU Vs THE STATE OF TELANGANA	CHALAKANI VENKAT YADAV	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R7) G SAMPADA (SC FOR CENTRAL GOVT) (R4)	SURYAPET
159	WP/26855/2025 IA 1/2025(Direction Petition)	MARAGONI LAXMAIAH, Vs THE STATE OF TELANGANA,	CHALAKANI VENKAT YADAV	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R7) B KAVITHA YADAV (Sr SC FOR CENTRAL GOVT) (R4)	SURYAPET
160	WP/27039/2025 IA 1/2025(Direction Petition) IA 3/2025(Permission Petition)	MENTHABOINA MALLESH Vs THE STATE OF TELANGANA	DINESH CHAKRAWARTY KOMMI	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R7) SHASHI KIRAN PUSLURI (SC FOR TSLSA) (R8) B KAVITHA YADAV (Sr SC FOR CENTRAL GOVT) (R3) GP FOR HOME (R6)	SURYAPET
161	WP/27040/2025 IA 1/2025(Direction Petition) IA 3/2025(Permission Petition)	GUNDEBOINA NAGIAH @ BANGARU NAGIAH Vs THE STATE OF TELANGANA	DINESH CHAKRAWARTY KOMMI	GP FOR WOMEN DEV CHILD WELFARE SHASHI KIRAN PUSLURI (SC FOR TSLSA) (R8) B KAVITHA YADAV (Sr SC FOR CENTRAL GOVT) (R3) GP FOR HOME (R6)	SURYAPET
162	WP/27187/2025 IA 1/2025(Direction	KORIVI ANJIAH @ YARRA ANJIAH	DINESH CHAKRAWARTY KOMMI	GP FOR WOMEN DEV CHILD WELFARE	SURYAPET

	Petition) IA 1/2026(Permission Petition)	Vs THE STATE OF TELANGANA		SHASHI KIRAN PUSLURI (SC FOR TSLSA) (R8) B KAVITHA YADAV (Sr SC FOR CENTRAL GOVT) (R3) GP FOR HOME (R6) GP FOR REVENUE (R5)	
163	WP/27227/2025 IA 1/2025(Direction Petition)	SYED KARIMULLA Vs THE STATE OF TELANGANA,	CH VENKAT RAMAN	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R7) GP FOR HOME (R3) B KAVITHA YADAV (Sr SC FOR CENTRAL GOVT) (R4)	RANGA REDDY
164	WP/27765/2025 IA 1/2025(Direction Petition)	KAMUNI SRI GANESH KUMAR Vs THE STATE OF TELANGANA	SAMEER ANURAG JESHTADI	ANJALI AGARWAL GP FOR WOMEN DEV CHILD WELFARE (R5) GP FOR HOME (R7) GP FOR HOME (R8) GP FOR WOMEN DEV CHILD WELFARE (R6) GP FOR WOMEN DEV CHILD WELFARE (R2) GP FOR WOMEN DEV CHILD WELFARE (R3)	RANGA REDDY
165	WP/27804/2025 IA 1/2025(Direction Petition)	MANNEM KISTAIAH Vs THE STATE OF TELANGANA	SAMEER ANURAG JESHTADI	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R7) GP FOR HOME (R3) B KAVITHA YADAV (Sr SC FOR CENTRAL GOVT) (R4)	RANGA REDDY
166	WP/27818/2025 IA 1/2025(Direction Petition)	JATOTH MOTHIRAM Vs THE STATE OF TELANGANA	SAMEER ANURAG JESHTADI	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R7) GP FOR HOME (R3) T SUHASINI (R4)	RANGA REDDY
167	WP/28857/2025 IA 1/2025(Direction Petition) IA 2/2025(Implead Petition)	YERPULA NAGA SAIDULU @ SAIDULU Vs THE STATE OF TELANGANA	NARRA SRIKANTH REDDY	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R7) GP FOR HOME (R8) B KAVITHA YADAV (Sr SC FOR CENTRAL GOVT) (R4) GP FOR REVENUE (R6)	SURYAPET
168	WP/29066/2025 IA 1/2025(Direction Petition)	UPPULA RAMULAMMA Vs THE STATE OF TELANGANA	NARRA SRIKANTH REDDY	GP FOR WOMEN DEV CHILD WELFARE G SAMPADA (SC FOR CENTRAL GOVT) (R4)	SURYAPET
169	WP/29405/2025 IA 1/2025(Direction Petition)	G.RAJENDAR Vs THE STATE OF TELANGANA	PRAVEEN KUMAR S	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R7) B KAVITHA YADAV (Sr SC FOR CENTRAL GOVT) (R3)	RANGA REDDY
170	WP/29483/2025 IA 1/2025(Direction Petition)	K.SURESH Vs THE STATE OF TELANGANA	PRAVEEN KUMAR S	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R7) M BHAGYASRI (R3)	RANGA REDDY
171	WP/31703/2025 IA 1/2025(Direction Petition) IA 1/2026(Implead Petition)	METTU LAXMAN Vs THE STATE OF TELANGANA	SABAVAT KRISHNA	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R7) B KAVITHA YADAV (Sr SC FOR CENTRAL GOVT) (R4)	RANGA REDDY
172	WP/31715/2025 IA 1/2025(Direction Petition) IA 1/2026(Implead Petition)	SINGOL SATHISH Vs THE STATE OF TELANGANA	SABAVAT KRISHNA	GP FOR WOMEN DEV CHILD WELFARE B KAVITHA YADAV (Sr SC FOR CENTRAL GOVT) (R4)	RANGA REDDY
173	WP/34155/2025 IA 1/2025(Direction Petition)	JEELLA LAXMAN Vs THE STATE OF TELANGANA	SABAVAT KRISHNA	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R7) B KAVITHA YADAV (Sr SC FOR CENTRAL GOVT) (R4) GP FOR REVENUE (R6)	RANGA REDDY

174	WP/40246/2025 IA 1/2025(Direction Petition)	ELUGATHI THIRUPATHI Vs THE STATE OF TELANGANA	R ANURAG	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R5)	MANCHERIAL
175	WP/9842/2026 IA 1/2026(Direction Petition)	METUPALLY AMMAYEE Vs THE STATE OF TELANGANA	G RAVI CHANDRA SEKHAR	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R7) G SAMPADA (SC FOR CENTRAL GOVT) (R4) GP FOR REVENUE (R6)	HANUMAKON DA
176	WP/9886/2026 IA 1/2026(Direction Petition)	GANGIPELLY VENU, Vs THE STATE OF TELANGANA,	G RAVI CHANDRA SEKHAR	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R8) G SAMPADA (SC FOR CENTRAL GOVT) (R4)	KHAMMAM
177	WP/17403/2026 IA 1/2026(Direction Petition)	NAKKA YADAGIRI Vs THE STATE OF TELANGANA	CHALAKANI VENKAT YADAV	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R7) B KAVITHA YADAV (Sr SC FOR CENTRAL GOVT) (R4) GP FOR REVENUE (R6)	SURYAPET
178	WP/23894/2026 IA 1/2026(Direction Petition)	BALABHADRA SHIVA SHANKAR Vs THE STATE OF TELANGANA	SAMEER ANURAG JESHTADI	GP FOR WOMEN DEV CHILD WELFARE GP FOR HOME (R7) B KAVITHA YADAV (Sr SC FOR CENTRAL GOVT) (R4) GP FOR REVENUE (R6)	RANGA REDDY
179	CRP/1787/2026 IA 1/2026(Stay Petition) IA 2/2026(Extension Petition)	Smt. Mahmooda Khatoon Vs Suresh Vagula	P ROY REDDY	RAJAGOPALLAVAN TAYI	SANGAREDD Y SR APP.

COURT NO. 11**THE HONOURABLE MRS JUSTICE SUREPALLI NANDA****To be heard on Friday the 16th day of October 2026 (AT 3:45 PM)****(DAILY LIST-1)**

SNO	CASE	PARTY DETAILS	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT /REMARKS
FOR DISMISSAL					
180	CC/1890/2025 IA 1/2025(Leave Petition) IA 2/2025(Direction Petition)	Md Abdul Hafeez Vs Smt. Harichandana Dasari, IAS	THAKUR CHANDRA KAMAL SINGH	GP FOR SOCIAL WELFARE P PANDU RANGA REDDY (R4)	HYDERABAD
181	CC/2099/2025	B. Balamukud Rao Vs Smt. V. Nagalaxmi	B. Balamukud Rao(PARTY IN PERSON)	T SHARATH	HYDERABAD
182	CC/1869/2026	D.Laxminarayana Vs C.V.Anand IPS,	D.Laxminarayana(PARTY IN PERSON)	Government Pleader for Services (Home)	HYDERABAD SR) Notice served
FOR ORDERS					
183	CC/1112/2023 IA 1/2023(Direction Petition)	BASUPALLY SRINIVAS REDDY Vs SMT. NR. SARITHA	RAVINDER REDDY MUPPU	GP FOR REVENUE MAYUR MUNDRA (R4)	MEDCHAL-MALKAJGIRI
SPECIALLY IDENTIFIED CASES					
184	CC/6297/2016/(Filing No.) IA 1/2016(APPL 756/2016)(Leave Petition)	SRI BAIKADI RAMULU (DIED) PER L.RS AND 6 OTHERS Vs RONALD ROSE MEDAK AND 4 OTHERS	MOHD ASIFUDDIN	GP FOR HOME GP FOR ROADS BUILDINGS (R1)	MEDAK
185	CC/838/2019 IA 1/2019(Implead Petition) WP/43401/2017	Smt. Sode Ramulamma Vs Sri. S. Rambabu	SHAILAJA R	GP FOR FORESTS SWAROOP OORILLA	KHAMMAM
186	WP/43401/2017 IA 1/2017(WPMP 53818/2017)(Suspension Petition) IA 1/2019(Stay Petition)	SMT. SODE RAMULAMMA Vs THE STATE OF TELANGANA, REP. BY ITS PRINCIPAL SECRETARY,	SHAILAJA R	GP FOR FORESTS GP FOR REVENUE (R212)	KHAMMAM
187	CC/408/2020 IA 1/2020(Leave Petition)	Bhukya Valya Vs Sri V. Thirumala Rao	SARDAR JASBEER SINGH	GP FOR FORESTS	KHAMMAM order dt 3/4/2024 RR 1,5,6&7 NOTICE SERVED. RR2&3 NOTICE SENT RETD UNSERVED (Addressee left) R4 NOTICE SENT RETD UNSERVED. (NO SUCH PERSON IN THIS ADDRESS)
188	CC/660/2020 WP/3602/2020	Smt. Birjubai Vs Sri Srinivasa Raju	M VIDYASAGAR	NARASIMHA MURTHY GOLLAMUDI	HYDERABAD
189	WP/3602/2020 IA 1/2020(Direction Petition)	SMT. BIRJUBAI, Vs SRI KOVELA RANGANAYAKA SWAMY TEMPLE,	M VIDYASAGAR	JAGAN MOHAN REDDY KOTHA GP FOR ENDOWMENTS (R2)	HYDERABAD

190	CC/2112/2023 IA 2/2025(Substitute Petition)	Kovvuri Banesh Vs B. Adi Reddy	VASUDHA NAGARAJ	GP FOR AGRICULTURE GP FOR COOPERATION (R3) GP FOR COOPERATION (R2)	PEDDAPALLI Order dt 24/9/26 R2) Notice sent through Chief Judge, City civil court, Hyderabad by spl-messenger and by SPAD not yet returned
191	CC/1162/2024 IA 1/2024(Amendment Petition)	Sri.Banoth Narsimha Vs Mr. V.P.Goutham District Collector	RAJA SHEKAR RAO SALVAJI		MAHABUBAB AD RR-1 and 2) Notice sent through District Judge, Mahaboobaba d District by Speed post and by RPAD not yet returned
192	CC/1409/2025 IA 1/2026(Dispense with Petition)	Vanka Ankamma Vs Sri. Maqsood	CH RAVI KUMAR	GP FOR FORESTS GP FOR SOCIAL WELFARE (R5)	BHADRADRI KOTHAGUDE M
193	CC/2724/2025	Deekonda Sujatha Vs Sri K.Sharath chandra reddy	GUDI MADHUSUDHAN REDDY	GP FOR FORESTS	MEDCHAL- MALKAJGIRI
194	CC/3009/2025 IA 1/2025(Direction Petition)	M. Shivakumar Vs Sri Arvind Kumar, IAS	P V KRISHNAIAH	GP FOR REVENUE GP FOR SERVICES I (R2)	NARAYANPET Order dt 16/9/26 RR-1 and 2) Notice sent by SPAD not yet returned
195	CC/4122/2025	Ms.Noori Khatoon Vs Prof.G.Naresh Reddy	D RAMAKRISHNA		HYDERABAD
196	CC/4150/2025	Arsenapalli Venkateshwar Rao Vs Mrs. Meenal Panwar	KRISHNA VENNELAKANTI	V U S S R ANJANEYULU	WARANGAL
197	CC/4202/2025	Ventraragada NS Chandra Bose, Vs Prof. J.Pandu Ranga Reddy,	VENTRAPRAGADA ARAVIND	MALIPEDDI SRINIVAS REDDY (SC FOR OSMANIA UNI)	HYDERABAD
198	CC/1023/2026 IA 1/2026(Leave Petition)	Mrs. Seema Valegaonkar Vs K Prabhu	OMAR A PASHA	GP FOR SERVICES I GP FOR SERVICES III (R2)	HYDERABAD Order dt 15/9/26 R1) Notice served
199	CC/3208/2026	Sk. Maqbool Pasha, Vs Sri. Dr. Ravinder Naik, MBBS,	NAYAKAWADI RAMESH	GP FOR SERVICES I (R3)	JAYASHANKA R BHUPALPALL Y